

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:1891
ANSWERED ON:21.07.2004
IRREGULARITIES IN KENDRIYA BHANDAR
Jha Shri Raghunath

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

to the reply given to Unstarred Question No. 782 dated 6.3.2002 regarding irregularities in Kendriya Bhandar and state:

- (a) whether no action was taken against the supplier for supplying inferior quality and less sized towels than approved;
- (b) if so, the reason therefor;
- (c) whether some of the suppliers were treated discriminately together with the details thereof;
- (d) if so, whether the Government proposes to take action against the officials of the Kendriya Bhandar in this regard; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI SURESH PACHOURI)

- (a) & (b): The supplier was made to replace the entire supply of towels at his own cost.
- (c): No, Sir.
- (d) & (e): Do not arise.